

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 854
ANSWERED ON 25/07/2023**

CRITERIA FOR SELECTION OF ROADS UNDER PMGSY

**854. SHRIMATI RANJEETA KOLI:
DR. MANOJ RAJORIA:
SHRI SUMEDHANAND SARASWATI:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of the construction works undertaken/being undertaken in Rajasthan under the Pradhan Mantri Gram Sadak Yojana (PMGSY) along with the details of the amount and roads sanctioned and built during each of the last three years and the current year;**
- (b) the details of above works relating to each district of Rajasthan including Sikar, Karauli, Dholpur and Bharatpur districts;**
- (c) the parameters/criterion adopted for the selection of roads to be constructed under the PMGSY;**
- (d) whether any assessment or review has been conducted of the parameters/criterion for the selection of roads to be constructed under PMGSY; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The State of Rajasthan has been sanctioned 18,085 roads of 77,732 km road length and 73 bridges at an estimated cost of Rs.20,114.85 crore under various interventions of Pradhan Mantri Gram Sadak Yojana (PMGSY), against which 17,793 roads of 72,911 km road length and 35 bridges have already been completed with an investment of Rs. 15,440.28 crore, including State Share. The remaining projects are at various stages of execution. The details of

roads sanctioned, completed and expenditure incurred during last three and current year under PMGSY are detailed below:-

Road length in Km

Year	Sanctioned			Completed@			Expenditure (Rs. in crores)
	No. of Roads	Road Length	No. of Bridges	No. of Roads	Road Length	No. of Bridges	
2020-21	374	3,622.97	6	13	1,856.01	12	492.13
2021-22	0	0.00	0	458	3,255.37	3	1,452.62
2022-23	269	2,400.39	35	114	544.00	1	373.25
2023-24	0	0.00	0	15	35.33	1	41.24

@including road length sanctioned in previous year.

The district-wise details of projects sanctioned and completed, including Sikar, Karauli, Dholpur and Bharatpur districts, under various interventions of the PMGSY since inception as on 17.07.2023 are given at Annexure.

Year-wise details of each district can be seen at Programme website www.omms.nic.in> Progress Monitoring > Financial Year-wise Achievement.

(c) to (e): The State of Rajasthan has completed all the projects sanctioned under PMGSY- I and II. Presently, the projects are being sanctioned under PMGSY-III, which focus on upgradation of existing Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals.

PMGSY-III guidelines have an inbuilt mechanism for consultation with public representatives at the stage of planning and selection of roads. The selection of roads under PMGSY-III is done as per the procedure laid in PMGSY-III guidelines which stipulates that the Comprehensive Up-gradation cum Consolidation Priority List (CUCPL) will be prepared after due consultation with the Intermediate Panchayat and placed before District Panchayat for

approval after due verification. The roads are also ranked by utility value. The guidelines further stipulate that the Members of Parliament/Members of Legislative Assembly shall be given a copy of the CUCPL and their suggestions and suggestions of the lower-level Panchayat institutions are given the fullest consideration by the District Panchayat while according its approval. After approval by the District Panchayat, the proposals would be placed before the State Level Standing Committee (SLSC) for approval. The DPRs against the proposals approved by the SLSC and conforming to the PMGSY guidelines, after scrutiny by the State Technical Agencies and at other levels, are taken up for sanction by the Central Government.

As per PMGSY-III guidelines, the proposals received from the Members of Parliament with regard to selection of roads are given full consideration and such proposals that cannot be included are communicated in writing to the Members of Parliament with reasons for non-inclusion of such proposal in each case. In order to ensure that the State Government give due attention towards provisions of the programme guidelines while submitting the proposals to the Ministry of Rural Development for sanction, the Ministry has issued advisories from time to time. The last such advisory has been issued on 23rd June, 2023 to the States/UTs.

Annexure

**Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Question
No. 854 for 25.07.2023
District-wise details of road length sanctioned and completed in the
State of Rajasthan under PMGSY as on 17.07.2023**

Sr. No.	District Name	Sanctioned			Completed		
		No. of Road work	Road Length (km)	No. of Bridge Work	No. of Road Work	No. of Bridge Works	Road Length (km)
1	Ajmer	308	1413.49	3	301	0	1290.27
2	Alwar	653	2149.50	0	636	0	1969.56
3	Banswara	1,051	2964.68	3	1,040	1	2857.25
4	Baran	345	1525.08	12	339	12	1399.83
5	Barmer	1,526	7622.25	5	1,515	2	7268.03
6	Bharatpur	428	1535.03	0	413	0	1390.94
7	Bhilwara	651	2689.71	0	641	0	2505.97
8	Bikaner	531	3416.11	0	521	0	3174.19
9	Bundi	317	1252.98	6	313	1	1200.91
10	Chittaurgarh	358	1709.20	2	346	1	1597.62
11	Churu	324	2017.03	0	320	0	1843.55
12	Dausa	461	1576.41	0	455	0	1492.40
13	Dholpur	283	1138.77	0	272	0	961.30
14	Dungarpur	1,035	3160.44	2	1,029	0	2975.43
15	Hanumangarh	165	1223.40	0	156	0	1111.96
16	Jaipur	881	3433.59	0	863	0	3206.03
17	Jaisalmer	301	2244.98	0	296	0	2152.76
18	Jalor	619	2938.61	0	615	0	2795.11
19	Jhalawar	405	1676.28	0	397	0	1563.15
20	Jhunjhunun	618	2280.18	0	605	0	2139.11
21	Jodhpur	1,036	5204.23	1	1,025	1	4967.30
22	Karauli	313	1199.29	4	306	4	1053.10
23	Kota	188	906.13	2	182	0	823.16
24	Nagaur	932	4015.41	0	929	0	3833.85
25	Pali	424	2095.69	10	417	1	1948.97
26	Pratapgarh	471	1617.38	2	465	2	1526.34
27	Rajsamand	403	1681.71	0	396	0	1631.24
28	Sawaimadhapur	320	1380.17	1	314	0	1275.83
29	Sikar	537	2252.50	0	527	0	2101.19
30	Sirohi	225	990.00	6	220	2	929.10
31	Sri Ganganagar	178	1178.17	1	168	1	1063.92
32	Tonk	309	1514.29	0	301	0	1397.56
33	Udaipur	1,489	5729.36	13	1,470	7	5464.00
Total		18,085	77,732.00	73	17,793	35	72,910.93
